GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 3368 TO BE ANSWERED ON 09.08.2023

NEW STANDING COMMITTEE ON STATISTICS

3368. SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:
SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has formed various committees since the year 1947 onwards including a new Standing Committee on Statistics (SCoS) to advise on official data, like household surveys carried out by the National Sample Survey Office (NSSO) to help and design surveys for all types of data, identify data gaps that must be plugged, conduct pilot surveys for new data sets to deliver quality guidance to establish a coherent consensus and sensitise users on the methods deployed and interpretational nuances they necessitate; and
- (b) if so, the details thereof in Telangana and Andhara Pradesh and the present status thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a): Yes Sir, the Government has formed various committees after the year 1947 onwards, including Standing Committee on Economic Statistics (SCES). The SCES was reviewed, thereafter renamed as Standing committee on Statistics (SCoS) to advise on all surveys as and when required by Ministry of Statistics and Programme Implementation (MoSPI). The Terms of Reference of the SCoS constituted vide MoSPI order dated 13.07.2023 are given in the statement at Annexure.

(b): No such committee has been specifically formed for Telangana and Andhra Pradesh.

Statement referred in reply to parts (a) of Lok Sabha Unstarred Question No. 3368 for 09.08.2023

The ToR of the Standing Committee on Statistics (SCoS): Standing Committee shall deliberate and deliver various issues related to all surveys as and when required by MoSPI. Its Terms of Reference shall include:

- i. To review the extant framework and to address the issues raised from time to time on the subject/results/methodology, etc. related to all surveys as brought before the SCoS by MoSPI.
- ii. To advise on survey methodology including sampling frame, sampling design, survey instruments, etc. and to finalize tabulation plan of surveys.
- iii. Finalization of survey results.
- iv. To provide guidance to conduct pilot surveys/pre-testing, if necessary, before finalizing schedules for data collection.
- v. To provide guidance for study and exploring the availability of administrative statistics relating to surveys/statistics.
- vi. To provide guidance for study/identify data gaps/additional data requirements, if any, in respect of surveys/statistics and suggest appropriate strategy for improvement.
- vii. To provide technical guidance to the Central and State (wherever State participation is there) level agencies for the conduct of the surveys.
- viii. Any other matter relating to the surveys/survey results referred to SCoS by MoSPI from time to time.